



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/961/2014	MD. ABDUL KAYUM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MRS.V L SINGH SC, K A A C MRJ CHUTIA SC, REVENUE
2	WP(C)/410/2021	NIMAI CH. DAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN MR R ISLAM MS M DEKA A M I RAHMAN SC, BTC
3	<b>WITH</b> WP(C)/2052/2020	NIMAI CH. DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, CO OP MS. D S NEOG MS. A HUSSAIN (R9-R22) MR R ISLAM (R9-R22) SC, BTC
4	WP(C)/549/2021	MD. ACHAB UDDIN <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS	SC, ELEM. EDU MR. A K DUTTA MR. F E CHOUDHURY	GA, ASSAM SC, SSA
5	WP(C)/1890/2021	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
6	WP(C)/2954/2021	SEEMA MURAKA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1887/2021 <b>in</b> WP(C)/2954/2021	SEEMA MURAKA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B D DAS SC, APDCL
7	WP(C)/4519/2021	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	GA, ASSAM MR. S K GHOSH (R-6,10,11) MS F AHMED (R-6,10,11) SC, REVENUE
8	WP(C)/5491/2021	GAYATRI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU

9	WP(C)/6150/2021	M/S SUBH TRADERS <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
	<b>WITH</b>			
10	WP(C)/6112/2021	M/S JAI SHAKTI TRADING <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
	<b>WITH</b>			
11	WP(C)/6504/2021	M/S HIRALAL JAISWAL <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
12	CRP(IO)/79/2022	SHAHIDUR RAHMAN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20)
13	WP(C)/3659/2022	JBL ELITE RESIDENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR D MAZUMDER (R-4) GA, ASSAM MR. S BISWAS (R-4) MS D DEVI (R-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/3827/2014	PRADIP KR. BARMAN <b>Versus</b> THE ASSAM STATE COMMISSION FOR WOMAN and 3 ORS,	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH	GA, ASSAM MR.I H SAIKIA
2	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
3	WP(C)/5536/2018	SRI KAMALESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
4	WP(C)/8636/2018	BHABEN CH. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS HIMADREE GOGOI	GA, ASSAM
5	I.A.(Civil)/2416/2021 in RFA/52/2014	SUNDAR DAS <b>Versus</b> KARTIK DAS AND 15 ORS	G UDDIN MS. P ADHIKARI	MR S S SHARMA MS L SHARMA MR A SHARMA
	<b>WITH</b> RFA/52/2014	SUNDAR DAS <b>Versus</b> KARTIK DAS and 16 ORS	MR M HAQUE MS.K YADAV G UDDIN MR.A KABRA MS.P SARMA MS. P ADHIKARI MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MRP GOGOIR-3a and 5

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./13/2014	NOOR AHMED @ ABDUL NOOR AHMED <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
2	WP(C)/20/2014	MANAGEMENT OF HATTIGARH TEA ESTATE <b>Versus</b> THE PRESIDING OFFICER and ANR.	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MRK SINGH	MR.S SARMA SC, L C
3	WP(C)/1675/2014	SMTI SURABALA DEY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRM H AHMED MSG KALITA	GA, ASSAM MRS.V L SINGH MR.M CHOUDHURY SC, REVENUE SC, DLR
4	WP(C)/5996/2014	BIPLAB DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.A DUTTA MRS.J M KONWAR MS.S BARUA	MR.M BHAGABATI(R-5) GA, ASSAM
5	MACApp./331/2019	SRI NABA DAS @ NABAJIT DAS <b>Versus</b> SRI HARMEET SINGH AND 2 ORS.	MR. Z IQBAL MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K GOSWAMI MR. R SHARMA
6	MACApp./478/2019	MARSINA SULTANA AND 3 ORS <b>Versus</b> SRI RANJIT KR. BORAH AND 4 ORS	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA MS M BAISHYA MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MR. P K MEDHI MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
7	WP(C)/4336/2020	RAJESH KUMAR GURUNG <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
8	WP(C)/2367/2021	NIBEDITA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I. SC, FINANCE

9	WP(C)/5509/2021	LALCHAND AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
<b>WITH</b>				
10	WP(C)/5329/2021	LALCHAND AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
11	WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022